

**HIGH COURT OF SIKKIM**  
**GANGTOK**

**OFFICE ORDER NO. 675/ESTT./HCS**  
**DATED GANGTOK, THE 23<sup>rd</sup> FEBRUARY, 2023**

Consequent upon the issuance of Office Order No.673/ESTT./HCS dated 22.02.2023 placing Mr. Rudra Prasad Rimal, Deputy Registrar(IT)-cum-Section-in-Charge(Protocol & General Sections), High Court of Sikkim as In-charge of the Sikkim High Court Guest Houses situated at VIP Colony and Forest Colony, Gangtok, all previous Office Orders/Notifications relating to the constitution of any Committee for the Sikkim High Court Guest Houses including the Notification No.15/HCS dated 29.09.2022(constituting House Inspection and Procurement Committee) stand superseded with immediate effect.

By Order,

sd/-  
*(Prajwal Khatiwada)*  
**Registrar General**  
**High Court of Sikkim**

Memo No.11410-415 / Estt./HCS

Dated Gangtok, the 23<sup>rd</sup> February, 2023

**Copy to : 11410-415/Estt./HCS dated 23.02.2023**

1. Mr. Rudra Prasad Rimal, Deputy Registrar(IT)-cum-Section-in-Charge(Protocol & General Sections)/In-charge, Sikkim High Court Guest Houses, High Court of Sikkim
2. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice
3. Additional Registrar-cum-Private Secretary to Hon'ble Judge-I
4. Deputy Registrar-cum-Private Secretary to Hon'ble Judge-II
5. Court Officer, High Court of Sikkim, Gangtok
6. All Section-In-charge
7. Personal File
8. File
9. Guard File

  
**REGISTRAR**